

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) The over all production of fertilizers in 1984-85 has been in excess of the target. However, some of the fertilizer units have failed to achieve their individual production target due, among other factors, to the inadequate availability of power.

(b) The following fertilizer plants were mainly affected by inadequate power availability/unstable power supply during the year 1984-85 :

Gorakhpur, Ramagundam, Talcher, Bhatinda, Panipat, Namrup-I & II, Durgapur, Barauni, Kourkela, Kanpur and Mangalore.

(c) In order to obviate/minimise production losses on account of power problems, captive power facilities are either under installation, or are planned, wherever feasible.

[*Translation*]

**Continuance of self-employment scheme during 1985-86**

**4805. SHRI VILAS MUTTEMWAR :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the self-employment scheme for educated unemployed persons will also continue during the year 1985-86 ;

(b) if so, the date from which it will be implemented ;

(c) whether any changes will also be made therein ; and

(d) if so, the nature of changes to be brought about therein and the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) to (d) Decision is yet to be taken by the Government.

**Visit of Raksha Mantri to USSR**

**4806. SHRI HARISH RAWAT :** Will the Minister of DEFENCE be pleased to state :

(a) whether during his recent visit to the U.S.S.R. any deal for meeting India's defence needs was signed ; and

(b) if so, the details thereof ?

**THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) :** (a) and (b) The recent visit of RAKSHA MANTRI to the U.S.S.R. was essentially a good-will visit during which discussions were held with the Soviet counter-parts on matters of mutual interest. No specific deals were either negotiated or concluded.

[*English*]

**National Honey Development Board**

**4807. SHRI N. DENNIS :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there is a proposal to set up a National Honey Development Board; and

(b) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) No, Sir.

(b) Does not arise.

[*Translation*]

**Opening of Branch Post Offices in Bihar**

**4808. DR. C.S. VERMA :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages with more than 2500 population in Khagaria (Bihar) where survey has been conducted for opening of new post offices ;

(b) whether branch post offices have

been opened in those villages in pursuance of the communication policy of the Union Government ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE  
MINISTRY OF COMMUNICATIONS  
(SHRI RAM NIWAS MIRDHA) : (a)  
Four.

(b) and (c) Apart from the population criterion which is 2,000 for non-gram panchayat at villages in normal rural area there should be no other post office within a distance of 3 kms, and the anticipated income of the proposed Post Office should not be less than 25% of the estimated cost for village to be eligible to be provided with a post office. One post office has been opened in Deolha and the proposals regarding other three viz., Jhanjhra, Gauchari and Basudeopur are under examination.

[English]

**Telephone Bills after Disconnection  
and Surrender of Phones**

4809. SHRI PRITHVI CHAND  
KISKU : Will the Minister of COMMUNI-  
CATIONS be pleased to state :

(a) whether it is a fact that bills for telephones are being sent for collection for period even after disconnection and surrender of telephones ; and

(b) if so, the steps being taken to rectify such malpractices in the administration of telephone Department ?

THE MINISTER OF STATE OF THE  
MINISTRY OF COMMUNICATIONS  
(SHRI RAM NIWAS MIRDHA) : (a)  
The telephones bills claiming rentals, in respect of telephones temporarily disconnected for non payment continue to be issued till the telephone is finally closed. In case the subscriber does not want restoration, the bills for rental issued for the period beyond the date of disconnection are withdrawn and cancelled while closing the account of telephone concerned. The bills in respect of local call and trunk call charges upto the date of disconnection,

if any, due to be recovered are also issued after the date of disconnection.

(b) As the practice is as per the prescribed rules, the question of malpractice does not arise.

**Implementation of Reservation Policy  
in Ministry of Chemicals and  
Fertilizers**

4810. SHRI M. ARUNACHALAM :  
Will the Minister of CHEMICALS AND  
FERTILIZERS be pleased to state :

(a) whether the Scheduled Caste/Scheduled Tribe Cell has been formed in his Ministry ;

(b) if so, the authorised strength of various grades of officers and staff indicating separately the number of officers belonging to SC/ST ;

(c) the steps taken by the cell so far to implement the reservation policy of Government ; and

(d) whether the policy is implemented in the Public Sector Undertakings under his Ministry ?

THE MINISTER OF CHEMICALS  
AND FERTILIZERS AND INDUSTRY  
AND COMPANY AFFAIRS (SHRI  
VEERENDRA PATIL) : (a) Yes, Sir.

(b) Four officers viz. one Joint Secretary, one Deputy Secretary, one Section Officer and one Assistant, look after this Cell part of their time. Of these, one officer belongs to Scheduled Caste.

(c) The Cell keeps a watch on implementation of the Government directives on reservation in services for SC/ST in the organisations under this Ministry including public sector undertakings.

(d) Yes, Sir.

**Shifting of Naval Air Technical School  
from Cochin to Bangalore**

4811. SHRI SURESH KURUP : Will  
the Minister of DEFENCE be pleased to  
state :